Construction of toilets under SBM(G) in M.P.

†826. SHRI MEGHRAJ JAIN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of households benefited under Swachh Bharat Mission–Gramin SBM(G) yojana during the last three years and current financial year, State-wise including Madhya Pradesh;
- (b) the details of efforts made to expedite the drive of toilet construction under this scheme during last three years and the current financial year; and
- (c) details of the amount so far allocated under SBM(G) yojana, State-wise including Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) State-wise, the number of Individual Household Latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) during the last three years and current year is given in the Statement-I (*See* below).

- (b) The following efforts have been made to expedite the drive of toilet construction under this scheme during last three years and the current financial year:—
 - Focus on behavior change: Community based collective behavior change has been mentioned as the preferred approach, although the States are free to choose the approach best suited to them. Focus is also on creation of complete Open Defecation Free (ODF) villages, rather than only on construction of individual toilets. This entails triggering the entire village into changing their behavior.
 - The programme provides flexibility to the States in the implementation. This
 is essential, given the vast socio-economic-cultural diversity of India, and
 also from the point of view of promoting innovations.
 - There is a greater emphasis on capacity building, especially in community
 approaches and programme management. Lack of adequate capacities is a
 major challenge in scaling up the programme. Therefore, various initiatives
 are being taken to reach out to all the stakeholders. From the Government

[†]Original notice of the question was received in Hindi.

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of India side, the States and select organizations (called Key Resource Centres) are being trained. These in turn are, carrying out trainings at the sub-State level. The key official at the district level-Collector-has been roped in the programme to provide leadership at the district level. They are being exposed to best practices, both through workshops and exposure visits. More than 530 Collectors from across the country have been trained. In order to provide exposure to officers at their entry level itself, a training module has been developed for LBSNAA, Mussoorie. The IAS and other Group A probationers are being given training for better implementation of SBM(G), including 'triggering' behavior change in communities.

- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
- There is an emphasis on streamlining administrative and financial procedures, both to cut down on time, as well as to increase accountability.
- Innovations in technology is being promoted at the National and State levels. There is a National Committee under Prof. R. A. Mashelkar that examines all new technologies from the point of view of safety and feasibility.
- Sanitation is being prioritized amongst the overall development agenda. The
 Government has taken a decision to prioritise all Centrally Sponsored Schemes
 in ODF villages. Various other development schemes are being converged
 with the sanitation outcomes.
- Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets. A Swachhta App has been developed that provides online information on sanitation status up to household level. The citizens can also do ranking of swachhta on the Swachh App.
- Zila Swachhata Preraks are being engaged for support of districts.
- Web portal of Swachh Sangrah has been developed for knowledge sharing.
- (c) Swachh Bharat Mission (Gramin) is a demand driven scheme, hence Statewise allocation are not made. However, State/UT-wise, central share released during last 3 years and current year is given in the Statement-II (*See* below).

Statement-I

State/UT-wise, Individual Household Latrines constructed during last three years and current year

(As on 20.7.2017) Sl. No. State/UT 2014-15 2015-16 2016-17 2017-18 (Upto 20-07-2017) Andaman and Nicobar 1. Islands 2. Andhra Pradesh 3. Arunachal Pradesh 4. Assam 5. Bihar 6. Chhattisgarh 7. Dadra and Nagar Haveli 8. Daman and Diu 9. Goa 10. Gujarat Haryana 11. 12. Himachal Pradesh 13. Jammu and Kashmir 14. Jharkhand Karnataka 15. 16. Kerala 17. Madhya Pradesh 18. Maharashtra 19. Manipur 20. Meghalaya 21. Mizoram

148	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1		3	4	5	6
22.	Nagaland	0	22617	38112	0
23.	Odisha	130925	1329832	1263960	107435
24.	Puducherry	0	0	2430	121
25.	Punjab	9887	71543	106626	8151
26.	Rajasthan	653306	2164590	2721433	267390
27.	Sikkim	3562	3707	0	0
28.	Tamil Nadu	378162	948287	1139701	51725
29.	Telangana	130725	240168	520092	141275
30.	Tripura	24869	61173	43829	2821
31.	Uttar Pradesh	515427	694487	1740916	426405
32.	Uttarakhand	57833	64030	335264	42921
33.	West Bengal	847080	1432065	2322393	233470
		5854987	12741367	21924332	4791506

Statement-II

State/UT-wise, Central share released under SBM(G) during last 3 years and current year

				(₹ in crore)
State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 20-07-2017)
1	2	3	4	5
Andaman and Nicobar Islands	0.00	3.40	3.00	5.00
Andhra Pradesh	116.10	234.17	342.21	165,20
Arunachal Pradesh	14.61	38.71	65.09	66.55
Assam	185.78	474.27	747.58	300.65
Bihar	0.00	221.55	131.86	0.00
Chhattisgarh	28.12	144.72	584.46	320.74
Dadra and Nagar Haveli	0.00	0.00	0.00	1.50

Written Answers to	[24 July, 2017]		Unstarred Que	estions 149
1	2	3	4	5
Daman and Diu				1.00
Goa	0.00	1.05	0.00	0.00
Gujarat	156.07	478.22	751.23	0.00
Haryana	5.93	32.76	68.79	0.00
Himachal Pradesh	130.17	4.37	117.30	0.00
Jammu and Kashmir	103.08	4.05	59.51	73.91
Jharkhand	23.05	97.32	455.46	184.61
Karnataka	312.54	450.77	419.56	113.83
Kerala	33.97	8.50	196,28	0.00
Madhya Pradesh	0.00	374.33	1210.77	369.56
Maharashtra	236.11	567.45	528.94	477.66
Manipur	9.18	44.19	27.28	0.00
Meghalaya	0.00	35.65	75.70	0.00
Mizoram	0.00	3.32	10.98	0.00
Nagaland	20.87	10.83	64.12	0.00
Odisha	65.84	571.50	863.65	241.20
Puducherry	2.00	4.40	0.00	4.44
Punjab	0.00	38.70	197.02	132.61
Rajasthan	271.57	938.73	777.30	291.66
Sikkim	3.89	6.12	6.87	1.21
Tamil Nadu	205.12	78.94	537.02	242.87
Telangana	105.62	128.39	135.72	70.63
Tripura	50.65	38.89	24.98	0.00
Uttar Pradesh	237.99	565.39	1153.33	520.98
Uttarakhand	40.52	49.37	348.05	132.03
West Bengal	371.52	712.92	655.50	251.05
	2730.30	6362.96	10559.58	3968.88